

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

PRESENT:

**HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/13(CHE)/2024
NAME OF THE PETITIONER(S) : S Abirami
NAME OF THE RESPONDENTS : Kudanthai Medical Centre Pvt. Ltd. and
3 Others
UNDER SECTION : Sec 241, 242 & 130, 59 of CA, 2013

ORDER

Present: Ms. P. Ambili Menon, Ld. Counsel for the Petitioner.
Shri. Jerin Asher Sojan, Ld. Counsel for R1 & R3.
Ms. Nathami, Ld. Counsel for R2.

Reply filed by R2. Copy served on the Counsel for the Petitioner.

Ld. Counsel for R1 & R3 seeks and is granted one week time to file reply and serve copy on the Counsel for the Petitioner.

Despite service, as seen from the Affidavit of Service, none for R4 is present.

Last opportunity is given to R4 to make appearance and file reply, failing which, right to file reply shall be closed.

Rejoinder, if any, be filed to the reply within one week from the date of receipt of reply/counter from R1, R3 and R2.

List the petition for hearing on **08.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs